### Leave Concession to Industrial Employees

*749. **Shri S. M. Banerjee:**
**Shri Madhu Limaye:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the unanimous recommendation of the Second Pay Commission regarding leave concession to the Industrial employees in the Defence Establishments have not yet been implemented;

(b) if so, the reasons for this abnormal delay; and

(c) the steps taken by Government in this regard?

**The Minister of Defence (Shri Swaran Singh):** (a) to (c). The recommendations of the Second Pay Commission regarding leave to the Industrial employees in Defence Establishments, except that relating to "Earned leave" have since been implemented. As regards the recommendation relating to "earned leave", it was decided by Government in 1960 that it should be placed before the National Council of the Joint Consultative Machinery as it involved a general issue. The recommendation will be considered by the National Council in due course.

### एमरजेंसी कमीशन प्राप्त अधिकारियों की पुनर्नियुक्ति

*750. श्री सिद्धेश्वर प्रसाद:
श्री हुकम चन्द कछवाय:
श्री राम सिंह अग्रवाल:
श्री स० मो० बनर्जी:
श्री मधु लिमये:

क्या रक्षा मन्त्री 7 अप्रैल, 1967 के अल्प-सूचना प्रश्न संख्या 8 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि उन अधिकारियों को अन्य रोजगार देने के लिये अब तक क्या कार्यवाही की गई है जिन्हें 1962-63 में एमरजेंसी कमीशन दिया गया था और जिन्हें अब सेवा मुक्ति के नोटिस दिये गये हैं ?

**प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह):** अखिल भारतीय और केन्द्रीय सेवाओं में सुरक्षण के अतिरिक्त कि जिन के लिए भर्ती यू० पी० एस० सी० द्वारा की जाती है, सीमा सुरक्षा सेना तथा अन्य केन्द्रीय पोलोस दलों में नियुक्ति के लिये 248 अफसरों को पेशकश की गई है, जो इस वर्ष विमुक्त होने वाले हैं। ई० सी० ओज० की कुछ संख्या के एन० सी० सी० राज्य सरकारों के विभागों और राजकीय क्षेत्र के कुछ उपक्रमों में भी खपाए जाने की आशा है। कुछ अफसरों को निजी क्षेत्र में लगाने के लिए भी प्रयास किए जा रहे हैं।

### Underground Drainage in Delhi Cantt.

3574. **Shri Kanwar Lal Gupta:**
**Shri R. S. Vidyarthi:**

Will the Minister of Defence be pleased to state:

(a) the present position regarding the scheme to construct underground drainage in Delhi Cantonment;

(b) the approximate cost of the scheme;

(c) whether the proposed scheme includes the civil areas of Sadar Bazar, Gopi Nath Bazar and certain villages; and

(d) the reasons for not implementing the scheme so far?

**The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):** (a) Detailed planning and survey of the water borne sewage scheme at Delhi Cantonment is being carried out during the current financial year and a sum of Rs. 1.00 lakhs has been sanctioned for the purpose.

(b) Rs. 137.97 lakhs.

(c) The proposed scheme includes the Civil Area of Sadar Bazar, Gopi Nath Bazar and also the villages of Mehram Nagar, Jherera, Old Nangal and Sarai Rohal.

(d) The implementation of the Delhi Cantonment Sewage Scheme has been